

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14086/2024

(Arising out of impugned final judgment and order dated 20-06-2024 in CWJC No. 16760/2023 passed by the High Court of Judicature at Patna)

THE STATE OF BIHAR & ANR.

Petitioner(s)

VERSUS

GAURAV KUMAR & ANR.

Respondent(s)

(WITH IA No.142659/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 14425/2024 (XVI)

(WITH IA No.145158/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14096/2024 (XVI)

(FOR ADMISSION and I.R. and IA No.142712/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14329/2024 (XVI)

(WITH IA No.144776/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14079/2024 (XVI)

(FOR ADMISSION and I.R. and IA No.142514/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14051/2024 (XVI)

(WITH IA No.141985/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14132/2024 (XVI)

(FOR ADMISSION and I.R. and IA No.142887/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14094/2024 (XVI)

(WITH IA No.142703/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14081/2024 (XVI)

(FOR ADMISSION and I.R. and IA No.142606/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14430/2024 (XVI)
(WITH IA No.145173/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 31341/2024

(FOR ADMISSION and I.R. and IA No.159174/2024-PERMISSION TO FILE
PETITION)

Date : 29-07-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. R. Venkataramani, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. P.K. Sahi, A.A.G.
Mr. Shyam Divan, Sr. Adv.
Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Ravi Shanker Jha, Adv.

Mr. Rajan Raj, Adv.
Ms. Mohini Priya, AOR

For Respondent(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Nityanand Mishra, Adv.
Mr. Ashutosh Chaturvedi, Adv.
Ms. Paromita Majumdar, AOR
Mr. Nirbhay Prashant, Adv.
Ms. Meenakshi Vimal, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Jayant Rao, Adv.
Mr. Madhav Gupta, Adv.
Mr. Chirantan Saha, Adv.
Ms. Diksha Kumari, Adv.
Mr. Vishal Sinha, Adv.
Mr. Riway Rai, Adv.
Mr. Rajat Kumar, Adv.
Mr. Alok Abhinav, Adv.
Mr. Devesh Kumar, Adv.

Mr. Arvind P Datar, Sr. Adv.
Mr. Ashutosh Chaturvedi, Adv.
Ms. Paromita Majumdar, AOR

Mr. Sarthak Karol, Adv.
Mr. Dinu Kumar, Adv.
Ms. Neelakshi Bhadauria, Adv.
Mr. Ritu Raj, Adv.
Mr. Vardaan Mangalam, Adv.

Ms. Ritika Rani, Adv.
Mr. Monu Kumar, Adv.
Ms. Kanika, Adv.
Mr. Shubhendu Anand, Adv.
Mr. Ayush Anand, AOR
Mr. Anant Sangal, Adv.
Mr. Yash Raj Singh, Adv.
Mr. Siddharth Nayak, Adv.

Ms. Aparajita Singh, Sr. Adv.
Mr. Amit Anand, Adv.
Mrs. Diva Singh, Adv.
Mr. Shiv Kumar, Adv.
Mr. Anant Kumar Vatsya, AOR

Mr. Sanjay Singh, Sr. Adv.
Ms. Aparajita Singh, Sr. Adv.
Mr. Abhinav Shrivastav, Adv.
Mr. Mriganka Moli, Sr. Adv.
Mr. Shivam Singh, Adv.
Mr. Rahul Pratap, AOR
Ms. Vrinda Bhandari, Adv.

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Naman Sherstra, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Utkarsh Pratap, Adv.
Ms. Arunima Das, Adv.
Ms. Paromita Majumdar, AOR

Mr. Shivam Singh, Adv.
Mr. Vikram Hegde, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Ikshit Singhal, Adv.
Mr. Chandrakant Sukumar Sarkar, Adv.
Mr. Jagtar Singh, Adv.
Mr. Jaswant Singh, Adv.
Mr. Praveen Sharma, Adv.
Mr. Rajinder Singh, Adv.
Mr. Harpreet Singh, Adv.
M/S. Mukesh Kumar Singh And Co.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Leave granted.
- 2 Interim relief is refused, at this stage.

- 3 In order to facilitate the submissions before the Bench, it has been agreed that Mr Manish Kumar, counsel for the petitioner, and Mr Shivam Singh, counsel for the respondents, shall act as the nodal counsel. They shall put together a common compilation of the submissions, pleadings, documents and precedents in terms of the Circular dated 3 April 2024 issued for regulating the course of submissions. The compilations together with the written submissions shall be in the electronic form and shall be emailed to the Court Master at cmvc.dyc@gmail.com on or before 31 August 2024.
- 4 List the matters for hearing in the second week of September 2024.

Diary No(s). 31341/2024

- 5 Permission to file the Special Leave Petition granted.
- 6 Leave granted.
- 7 Tag with SLP(C) No 14086 of 2024 .

**(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**